

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No112
C.P.(IB)/60(AHM)2021

Order under Section 95(1) IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Pravin Kumar Tayal

.....Respondent

(Personal Guarantor)

Order delivered on ..27/09/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

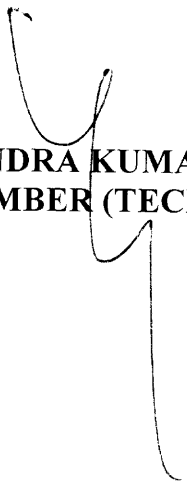
For the Applicant :Mr. Pratik Thakkar, Advocate


For the Respondent :Mr. Harmish Shah, Advocate

ORDER

Learned Counsel for the Personal Guarantor seeks some time to file reply. It is brought to our notice that one CP(IB) No. 143 of 2021 is pending between the same parties before Bench No. 1. Since in this matter all interim orders are passed, Registry is directed to tag both these matters together before this Bench.

List the matter on 30.11.2021.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

vc